

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/159(KB)2021
IA(I.B.C)/292(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	UCO BANK VS GAURAV PODDAR
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Shreya Chaudhary, Adv.] For the Resolution Professional
Mrs. Rachna Jhunjhunwala, RP.]

Mr. Tapas Kumar Das, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Resolution Professional to furnish copy of its report to the Ld. Counsel for the Personal Guarantor during the course of the day.
3. Personal Guarantor to file its objections, if any, within 10 days thereafter.
4. Post this matter for arguments on **13/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**